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NATIONAL COMPANY1&W TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
. -	TP 232/17	For hearing	391/394	Quikr India Pvt. Ltd.	×

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
١.	PRERNA POMAPPA 080-40726600.	Petitioner.	Unina
	Sin Chana.M.R	poc/RD	Sincley M.R

ORDER

Counsel for Petitioner is present. Heard him. Synopsis filed. Orders reserved.

Member (T)

Member (J)